

**Fourteenth Lok Sabha****Session : 5****Date : 30-08-2005****Participants : Bellarmin Shri A.V.**

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Title : Need to take remedial measures to check frequent sea erosion in coastal areas.

SHRI A.V. BELLARMIN (NAGERCOIL): Sir, after December 26 tsunami, frequent happenings of sea erosion and tidal waves in coastal States, especially in Kanyakumari, Chennai and Cuddalore districts, are affecting demolishing of houses, damaging the fishermen's belongings like *kattumaram*, *vallam*, motorised boats, nets and other material. Every time people run out of their houses and seek shelter in nearby villages. Panic, fear and uncertainty is prevailing in those areas.

Sea erosion walls built by the State Governments, spending huge amount of money, are not worthy to save the people from these strong waves. In some places, these stone walls were swallowed by sea water and in some other places they were scattered, thereby causing hardship to pull the *kattumaram*, *vallam* into the water. Accidents are also common in these places as stones are lying scattered under water.

So, I urge upon the Union Government to make comprehensive remedial measures in this regard, like providing permanent houses to those people at a safe distance; allow compensation to their damaged belongings; bring a massive scheme to form natural walls all along the sea-shore instead of putting stones; allot funds to construct groins at appropriate places as that will serve as a sea erosion wall and also help them in fishing; and take up the pending proposals of Thengapattanam, Colachel, Muttom, Rajakamangalam Thurai fishing harbours with immediate effect.

अध्यक्ष महोदय : 11.40 बजे तक 40 सदस्यों के भाण रिकार्ड हो गए हैं, तब भी सदस्य खुश नहीं हैं।

Shri Ansari, you have not given any notice

... (Interruptions)

अध्यक्ष महोदय : आपको बोलने के लिए पहले नोटिस देना चाहिए था। आप सुबह 9.30 बजे तक नोटिस दे सकते हैं। चूंकि आप एक नये सदस्य हैं, इसलिए मैं आपको बोलने का मौका दे रहा हूं। आगे से आप ध्यान रखिएगा। आप रूल के मुताबिक नोटिस दीजिए तब मैं आपको बोलने का मौका दूंगा।

...(व्यवधान)

MR. SPEAKER: This is not to be treated as a precedent. He is a new Member and listening to Laluji, I am calling a new Member.

श्री ब्रजेश पाठक (उन्नाव) : अध्यक्ष महोदय, क्या आप मुझे भी ऐसे बोलने का मौका देंगे।

अध्यक्ष महोदय : नहीं, आपको ऐसे बोलने का मौका नहीं देंगे।